## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 384/2017 in C.P. (I.B) No. 28/14, 19 & 20/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

Name of the Company:

Northway Spaces Ltd. & Anr.

V/s.

SICOM & Anr.

Section of the Companies Act:

Section 14, 19 & 20 of the Insolvency and

Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. ISHAN P. SHAH

2. Jay Kansara

ilb. Wadia Ghandy Res. No. 1. 8Co. Advocate

3. KUNAL P. VAISHNAV

ADVOCATE

RESPONDENT, No.2.

Learned Advocate Mr. Ishan Shah present for Applicants. Learned Advocate Mr. Jay Kansara i/b Wadia & Ghandy & Co. present for Respondent no. 1 (SICOM). Learned Advocate Mr. Kunal Vaishnav present for Respondent No.2 in IA 384/2017.

Heard arguments of learned Counsel for Applicants and learned Counsels for Respondent no. 1 and 2.

For orders, list the matter on 18.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 17th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL